

**COURT-I**

Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)

**I.A. No. 263 of 2015 IN**  
**DFR No. 1275 of 2015**

**Dated : 21<sup>st</sup> August, 2015**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson**  
**Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of :**

**Byrihat Industries Association**

**.... Appellant (s)**

**Vs.**

**Meghalaya State Electricity Regulatory Commission & Anr.**

**... Respondent (s)**

Counsel for the Appellant(s)

:

Ms. Swapna Seshadri

Ms. Akshi Soem

**ORDER**

**IA No. 263 of 2015**  
**(Appl. for condonation of delay)**

Issue notice to the Respondents returnable on 4.09.2015. Dasti  
in addition is permitted.

List the matter on **4.09.2015.**

**(I.J. Kapoor)**  
**Technical Member**  
Ts/pr

**(Justice Ranjana P. Desai)**  
**Chairperson**